GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION LOK SABHA STARRED QUESTION NO.: 63 (To be answered on the 21st July 2016)

MODERNISATION/UPGRADATION OF AIRPORTS

*63. SHRI RAHUL SHEWALE SHRI SANIAY DHOTRE

Will the Minister of CIVIL AVIATION नागर विमानन मंत्री

be pleased to state:-

(a) whether the Government has received requests from various States for modernisation/upgradation of airports during the last three years and the current year, and if so, the details thereof along with the action taken/being taken by the Government on such requests;

(b) whether the Airports Authority of India (AAI) have undertaken works/projects for the modernisation /upgradation of metro and non-metro

airports in the country, if so, the details thereof;

(c) the current status of those projects, funds allocated and utilised for the

purpose during the above period, airport-wise and year-wise;

(d) whether instances of irregularities/corruption in modernising/upgrading these airports have come to the notice of the Government during the above period, if so, the details thereof along with the action taken/being taken by the Government in such cases; and

(e) the other steps taken/being taken by the Government to ensure safe air

operations in the country?

ANSWER

Minister of CIVIL AVIATION नागर विमानन मंत्री

(Shri Ashok Gajapathi Raju Pusapati)

(a) to (e): A Statement is laid on the Table of the House.

Statement in reply to parts (a) to (e) of Starred (*) Question No. 63 for 21.07.2016 regarding Modernisation/Upgradation of Airports.

- (a): Yes, Madam. The details are at Annexure-I.
- (b) & (c): Yes, Madam. Airports Authority of India (AAI) undertakes modernisation/upgradation works at various airports from time to time depending upon the operational requirements for safe aircraft operations as well as the demands from passengers, airlines and State Government concerned. The airport-wise details of upgradation/modernisation work undertaken by AAI at metro and non-metro airports in the country along with their present status and funds allocated for Terminal Building work and for Runway, apron and airside work are at Annexure-II and Annexure-III respectively.
- (d): Details of the complaints received in AAI and action taken thereon in the last three years are at Annexure-IV.
- (e): The steps taken by DGCA to ensure safe air operations in the country are at Annexure-V.

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(e) the other steps taken/bring taken by the Snvermment to ensure safe an

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Annexure-I

Details of Airports/Civil Enclaves of Airports Authority of India for which requests have been received from State Governments for development, expansion, up-gradation during the last three years and current year

S.No.	State	Airport	Request	Action Taken				
	Northern Region			N Stangarting .				
1,	Himachal Pradesh	Kangra	Extension of runway and provision of DVOR	Land Acquisition proceedings have been commenced by the State Govt.				
2. Exem ed	mor war solisay da a' a wasanaa	Kullu	Extension of runway for operation of ATR-72	Land Acquisition proceedings have been commenced by the State Govt.				
3.	ent füsse kart Te	Shimla	Developing for ATR-42 operations.	Widening of runway completed.				
4.	Madhya Pradesh	Gwalior (CE)	New Terminal Building	IAF has been requested for No Objection Certificate.				
5.	Punjab	Chandigarh	Road connectivity to new Integrated Terminal Building towards Mohali side.	Various options have been projected to the State Govt. for road connectivity.				
6.		Ludhiana	Extension of runway for A-321	Land Acquisition proceedings have been commenced by the State Govt.				
7.	J&K.	Leh	Expansion of Terminal Building and Apron	Planning works completed and preparatory works have started.				
8.	Dawner norsollis Dawner norsollis	Jammu	Upgradation of Jammu Airport	Terminal building work Commenced.				
9.	Rajasthan	Kishangarh	Development of airport.	Work commenced.				
10.	Uttar Pradesh	Gorakhpur	New Terminal Building	Work Commenced.				
11.	garubar T /	Kanpur (Chakeri) (CE)		Land Acquisition proceedings have been commenced by the State Govt.				
12.		Agra (CE)	New Civil Enclave	Land Acquisition proceedings have been commenced by the State Govt.				
13.	Allahabad (CE) New Civil Enclave		Land Acquisition proceedings have been commenced by the State Govt.					
14.	Uttarakhand	Dehradun	Land Acquisition proceedings have been commenced by the State Govt.					
15.		Pantnagar Development of Airport		Land Acquisition proceedings have been commenced by the State Govt.				
	Western Region							
16.	Goa	Goa (CE)	Utilization of old Terminal building.	Common User domestic cargo terminal constructed within the remaining part of the terminal building.				

	Southern Region								
17.	Andhra Pradesh	Vijayawada	(i)Construction of New Interim Domestic Passenger Terminal Building (ii)Expansion of Apron for additional 10 numbers A-320 type of aircraft.	Work Commenced					
18.	rsie i nomi	Visakhapatnam	Construction of 6 nos. additional parking bays for A-320 type of aircraft.	Work Commenced.					
	North-Eastern Region			AQNAST TO THE					
19.	Arunachal Pradesh	Tezu	Development and operatioalization of airport for ATR-72	Work Commenced.					
20.	Tripura	Agartala	Construction of New Integrated Terminal Building-	Project Management Consultancy (PMC) work awarded.					
21.	w/1 m/2 e/2 = 1 1 1 2 2 2	Kailashahar	Development of airport for ATR-72	Land Acquisition proceedings have been commenced by the State Govt.					
22.	· Jeur Inducete de la	Kamalpur	Development of airport for ATR-72	State Govt. has stated their inability to acquire land. Development of the airport is not possible without land.					
23.	Assam	Guwahati	(i) Expansion & modification of existing Terminal Building including two aerobridges. (ii) C/o New Integrated Terminal Building	al Building including (ii) Tender called for PMC.					
24.	ाड बर्ग्ड, प्रकास कर के प्रसास	Dibrugarh	Extension of runway from 6000ft to 7500ft.	Work Commenced.					
25.	061-61 061-61	Jorhat (CE)	C/o New Civil Enclave.	Land Acquisition proceedings have been commenced by the State Govt.					
26.	Meghalaya	Shilong	(i) Funds have been requested from NEC for implementation of						
			(iii)Installation of ILS, C/o New ATC tower & Fire station and C/o compound wall .	the project. (ii) Tendering process initiated. (iii) Work commenced.					
- T-	Eastern Region	T SUL							
27.	Odisha	Jharsuguda	Development of the Airport	Work Commenced.					
28.	Jharkhand	Deoghar	Development of the Airport	Draft MoU forwarded to State Govt.					

MODERNISATION AND UPGRADATION OF AIRPORTS IN VARIOUS STATES OF THE COUNTRY DURING THE YEARS (2012-13 to 2015-16) AND CURRENT YEAR (TERMINAL BUILDING) Annexure - II

21	00	19	18	17	16	15	14		ō	3	12	1	10	ဖ	8	7	6	5		4	ω	2	_	S.No
Conc	Kerala	Uttar Pradesh	Sikkim	17.5	Rajasthan	Odisha	Madhya Pradesh		50		Karanataka	J&K	Gujarat		Goa	Chattisgarh	Chandigarh				Andhra Pradesh	Andman & Nicobar	Arunachal Pradesh	State
Calicut	Trivandrum	Gorakhpur	Pakayong	Kishangarh	Bikaner	Jharsuguda	Khajuraho		000000	Belgalim	Hubli	Jammu	Vadodara	Goa	Goa	Raipur	Chandigarh (Mohali)	Kadapah		Tirupati	Vijayawada	Portblair	Tezu	Airport
Construction of new international arrival block, internal modification of	Extension of arrival side corridor with rotunda at NITB	Construction of new passenger terminal building	Construction of Greenfield Airport	Development of Kishangarh Airport	Construction of Terminal building, Apron and Car Parking	Development of Jharsugada Airport for A-320 Aircraft	Construction of New Terminal Building.	Isolation bay and other ancillary works.	nway, construction of taxi	Development of Belgaum Airport including New Terminal Building,	Development of Hubli Airport including New Terminal Building, Extension and	Expansion and modification of Terminal Building.	Construction of New Integrated Terminal Building (Balance work)	Extension of west side finger	Construction of New Integrated Terminal Building	Construction of Boundary wall	Develöpment of Chandigarh International Airport	Construction of New Terminal Building completed.	extension of runway	Construction of New Intergrated Terminal Building including apron, etc and	Construction of terminal building, ceremonial lounge and associated work	Construction of New Integrated Terminal Building	Operationalisation/Upgradation of Tezu Airport	Name of Work
120.19	12.120	9.500	605.590	181.000	4.600	176.900	75.320			141.870	141.440	75.600	160.200	35.850	388.529	8.200	452.000	40.400		174.000	116.580	25.000	96.500	A/A & E/S (Rs. In Crs.)
20%	33%	13%	46%	95%	Completed	13%	Completed			40%	40%	75%	92%	90%	Completed	Completed	Completed	Completed		Completed	32%	2.80%	57%	Physical progress as on 30.06, 2016 (%)

MODERNISATION AND UPGRADATION OF AIRPORTS IN VARIOUS STATES OF THE COUNTRY DURING THE YEARS (2012-13 TO 2015-16) AND CURRENT YEAR

(Runway, Apron & airside Work)

3	VIII SELECTION OF THE RESIDENCE OF THE R	19 19 19 19 19 19 19 19 19 19 19 19 19 1			
S.No	State	Airport	Name of Work	A/A & E/S (Rs. In Crs.)	progress as on 30.06.2016 (%)
-	Andhra Pradesh	Rajamundary	Extension of Apron in front of New Terminal Building including Electrical Works	43.290	40%
- 0			Extension of Apron for additional 10 parking bays	24.250	25%
7 6		jam	Extension of apron for additional 06nos parking bays	59.830	76%
0 <	Vesam		Recarpeting of existing runway i/c shoulders	9.760	19%
ן רכ	7338	rh		59.850	2%
)			external services like water supply line, electric cables etc.	ONLA MET.	
ď	Guiarat	Surat	Recarpetting/Strengthening and extention of runway 04/22	060.99	75%
0 1		dabad	Resurfacing of Runway 05/23 & Taxiways	73.640	%56
_ α			Strengthening of runway & apron taxiway	11.595	Completed
		Vadodara	Resurfacing of Runway 04 - 22 and Shoulders, Improvement of Basic Strip and Drain	21.410	Completed
0 6	n C C	Goa	Expansion of apron on Eastern, Northern and Western side	8.130	Completed
7	Karnataka	Mangalore	C/o Part parallel taxi track for new runway 06/24 at both sides, provision of RESA of 240m x one for 08 Runway at Mangalore Airport.	45.830	94%
12	Manipur	Imphal	Expansion of apron by 175x130m along with link taxiway to accommodate 3nos AB-321,1 no AB-	11.833	%86
			320 & 3nos ATR-72 class aircrafts.(Lotal / parking stand)	25 340	Completed
13	Maharashtra	Nagpur	Recarpetting of runway 14 x 32 and level correction for basic strip	23.310	Completed
14		Gondia	Extension of runway, parallel taxi track, boundary wall & allied works	48.260	Completed
15	Madhya Pradesh	Jabalpur	Re-surfacing of flexible portion of runway and taxiway	7.430	10%
2 4	`		Resurfacing of Runway & Taxiways	11.803	65%
17	deian	Amritsar		88.880	19%
= ~	anjan	Amritsar	Construction of Parallel taxi track (PTT) from Runway 34 beginning upto twy F (C&E)	70.000	Completed
10	Raiasthan	.laipur	Extension of runway and strengthening of existing runway and associated works and repair and	95.480	Completed
2			recarpeting of runway for improvement of geometrics and drainage (for operation of wide bodied		
			jet aircraft of E-Category including provision of CAT-II Lighting System		-
20	Uttarakhand	Dehradun	Extension of Existing apron	5.640	Completed
21	West Bengal	Kolkata	Resurfacing of main runway	69.540	40%
22	,	Kolkata	Construction of Sub Fire Station	060'9	30%
23	Kerala	Calicut	Re-surfacing and strengthening of Runway	55.420	%99
24		Thiruvananthapuram	Thiruvananthapuram Recarpetting/Strengthening of runway and taxiway	26.060	22%
25		Thiruvananthapuram	Thiruvananthapuram Extension of parallel taxi track "P" and construction of link taxiway to connect runway 14/32 and isolation way	67.160	61%
26	Tamil Nadu	Tuticorin	Re-surfacing of existing runway, taxiway and strengthening of apron	5.084	Completed

S.No.	Description/Category of Complaints	No. of Complaints
664 9 A.2	No. of complaints received in last three years.	entmodell in a 58 Nos. gent
20 2 0bl	No. of complaints verified	58 Nos.
by <mark>8</mark> , Dr by <mark>8</mark> , Dr sinade	No. of complaints closed being anonymous/pseudonymous as per CVC's instructions.	4 Nos.
4 sterago	Complaints verified but closed after factual verification due to non-vigilance angle/administrative issues.	Salety seminas are outsuized
5	Complaints where detailed vigilance investigation completed (due to specific vigilance angle).	6 Nos.
hiova	Complaints under verification/ investigation stage.	when you high 13 Nos. 374
scales and selection of the selection of	Outcome of action so far completed	Regular Department Actions: Major penalty (11 nos.): - Major penalty C/Sheet issued to 08 officers - Major penalty C/Sheet being issued to 03 officer Major Penalty (05 nos.): - Minor penalty imposed upon 03 officers.
follow- follow- erators reports	conception of periods and pereling procedures as consured that are down operating procedures as commonly and the commonly and to of of editions and the observations and the conservations and the conservations and the conservations for taking percession remembers and the conservations for taking percession remembers.	- Minor penalty C/Sheet being issued to 02 officers Caution Memo (18 nos.): - Issued to 06 officers - Being issued to 12. Officers System improvement suggested on 09 issues.

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MEASURES TAKEN TO ENSURE SAFETY OF AIRCRAFT OPERATIONS

Implementation of Recommendations Emanating from Investigation of Aircraft Accidents and Hazardous Incidents:

Safety recommendations emanating from investigation of various aircraft accidents and incidents are followed up for implementation with the concerned agencies so as to prevent recurrence of similar accidents/incidents. A Standing Committee headed by DGCA periodically monitors the progress of implementation of the recommendations made by various Courts/Committees of Inquiries.

Dissernination of Safety Information:

Safety seminars are organized by DGCA to create safety awareness amongst the operators. Further, periodical meetings with pilots, engineers, ATCOs and operators are also convened from time to time.

> Issue of Air Safety Circular/Civil Aviation Requirements:

Accidents are regularly analyzed and based on these analysis Air Safety Circulars are issued to bring important observations/findings to the notice of the operators to avoid the recurrence of the accidents. Safety precautions also are circulated through the Air Safety Circulars. Whenever requirement is felt regulatory changes are done by issuing Civil Aviation Requirements. Requirement for VIP carriage, Flight Duty Time Limitations etc. are being revised. Detailed Civil Aviation Requirements covering training and operations of the Helicopter for various operators has since been issued.

Surveillance by Flight Inspectors:

The Flight Inspector pilots of DGCA carryout periodic proficiency and standardization checks of pilots of various operators to ensure that laid down operating procedures are followed.

Regulatory Audit of Operators:

Regulatory Audit teams of DGCA carry out periodically regulatory audit of operators and maintenance organizations. The deficiencies pointed out in the regulatory audit reports are immediately brought to the notice of the operators for taking necessary remedial in-house measures. DGCA, in its effort to make the operators more responsible for quality control and safety, has stressed that operators should also conduct their internal audit apart from DGCA regulatory audit.

Periodic Spot Checks:

Periodic spot checks on the operations and maintenance activities of the operators have been intensified by DGCA officers to ensure observance of the laid down procedures.

Special Operating Precautions in Poor Weather Conditions:

Operators and Airport authorities have been advised to take specific actions during periods of monsoon and fog. Airline pilots are subjected to special checks to ensue their proficiency in monsoon conditions.

Airworthiness Control on Ageing Aircraft:

Measures have been taken for effective airworthiness control on ageing aircraft by stipulating additional requirements like restricting certificate of Airworthiness validity to 6 months for aircraft over 20 years age and reducing to 80% the periodicity of the inspection schedules, and restricting maximum life of 15 years/45000 cycles, whichever is less, for import of aircraft by the operators.

Prevention of Bird Strike Incidents.

Continuous efforts are being made in association with airport authorities and local civic authorities to take effective measures to reduce bird strike menace. As a result, the numbers of bird strike incidents have considerably reduced.

Action against defaulters:

Whenever it is found that there is gross violation of the laid down norms or compromise of safety, strict action is taken against the defaulters.

Specific Steps taken By DGCA for Accident Prevention

> 100% Monitoring of Flight DataRecorders:

DGCA through Civil Aviation Requirement has made mandatory for all Scheduled Air Transport Operators and Major Non Scheduled operators having aircraft equipped with DFDR to monitor flight data of all the flights to determine the exceedances in flight parameters from stipulated limits. This is to ensure adherence to standard operating procedures by the flight crew.

Minimum Safe Altitude Warning System:

Minimum safe altitude warning (MSAW) system provides radar warning to the air traffic controllers whenever an aircraft descends below the minimum safe enroute altitude. The air traffic controller in turn alerts the pilot about his descent below the safe altitude. MSAW system has already been provided in the air traffic control (ATC) Radars at Mumbai and Delhi. Airports Authority of India is in the process of installing MSAW systems at other airports.

Installation of Monopulse Secondary Surveillance Radars (MSSRs)

Airports Authority of India (AAI) has since installed MSSRs at eight (8) airports in the country. Among other information, an MSSR provides aircraft altitude information to the air traffic controllers which enable him in improved air traffic management and surveillance. Because of the large areas covered by the MSSRs, most of the busy airspace in the country has come

under the coverage of the MSSRs. This has enabled better surveillance of the flights in the Indian airspace.

> Installation of Airborne Collision Avoidance System (ACAS)

DGCA has issued Civil Aviation Requirements making it mandatory for installation of Airborne Collision Avoidance System on airplane having maximum certified passenger seating configuration of more than 30 or a maximum pay load capacity of more than 3 tonnes. All applicable civil aircraft in India have ACAS installed and at the insistence of DGCA, foreign operators also have to utilize ACAS equipped for operation over Indian airspace.

Installation of Transponders

Transponders (A& C Type) provide traffic advisory in an aircraft fitted with ACAS-I and both traffic advisory and resolution advisory in an aircraft fitted with ACAS-II. Mode S Transponder is a reliable means for air space surveillance. It enhances the operation of Air Traffic Control Radar Beacon System (ATCRBS) by adding a datalink feature and interrogation capability over and above Mode A/ Mode C Transponder operation which only determines aircraft altitude. Mode S transponder also provides traffic advisory in an aircraft fitted with ACAS-I and both traffic and resolutionary advisory in an aircraft fitted with ACAS-II.

Installation of Ground Proximity Warning System.

Installation of GPWS system has been made mandatory by DGCA on all pistonenginedaeroplanes of maximum certified take-off mass in excess of 5700 kgsor type certified to carry more than nine passengers and on all turbine-enginedaeroplanesas recommended by ICAO also. This equipment shall provide automatically a timely and distinctive warning to the flight crew when the aeroplane is in potentially hazardous proximity to the earth's surface.

Computerized monitoring of FDTL, Training, Medical & License validity

All the airlines have been mandatorily made to computerize the records relating to Flight crew duty time Limitations, their training, and qualification, medical and license validity. This has enabled instantaneous monitoring of crew records for their validity prior to operating flights.

> Detailed requirements for compliance of ICAO Standards

The standards & recommended practices of ICAO contained in their Annex-1 (Personnel Licencing), Annex-6 (Aircraft Operations) and Annex-8 (Airworthiness of Aircraft) have been reviewed and Civil Aviation Requirements issued containing detailed requirements for compliance by the operators in compliance of ICAO standards.

> Training of Aviation Personnel under COSCAP:

Under the Cooperative Development of Operational Safety and Continuing Airworthiness (South Asia) - COSCAP(SA) various trainings for the aviation personnel were organised in the fields of Reliability Monitoring, Cabin Safety, Leasing of aircraft, ETOPs, Dangerous Goods, Audit Standardisation and Practices, Safety Promotion Course, Aviation Security, Flight Operations, ILS CAT II & III Operations, Simulator Approval Course, Boeing Performance Training, Boeing Safety Training, GPS, Aviation Enforcement Course etc.